

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

846/252/ND/2018

IN THE MATTER OF:

Kailash Newar & Anr.

...PETITIONER

Vs.

ROC

...RESPONDENT

Section

Under Section 252

Order delivered on 25.10.2019

Coram:

**JUSTICE (RETD.) RAJESH DAYAL KHARE, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Op.-Creditor

**:Mr. Sachidanand Chaturvedi,
Advocate**

For the Respondent/ Corporate-debtor

**:Mrs. Sweety Khattar Kumar,
AROC**

ORDER

Learned counsel for the petitioner is present and prays for some time to place certain judgement to rely upon. As prayed put up on 28.11.2019.

S - d

Member (T)

(Raj)

Member (J)

S - d